

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/57(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER WARD-8(2) VS THE REGISTRAR OF COMPANIESWB & PINCERS TRADELINK PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **04/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member(Judicial)